## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 28.06.2021 <u>NOTICE</u>

Take notice that the following matters listed on 28.06.2021 at 02:00 PM in the Court - II will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later: -

| S. No. | Case No.   | Name of the parties  | Counsel for<br>Appellants | Counsel for<br>Respondents             |
|--------|--|--|---------------------------|--|
| 1.     | Comp. App. (AT)<br>(Ins) No. 832 of<br>2020 & I.A. 1141<br>of 2021<br>Part Heard | Satya Narayan Jhunjhunwala<br>Vs.<br>Supriyo Kumar Chaudhuri and Ors.<br><b>With</b> | Neeha Nagpal              | Indranil Ghose-R1<br>Madhav Kanoria-R2 |
| 2.     | Comp. App. (AT)<br>(Ins) No. 846 of<br>2020<br>Part Heard                        | Ramesh Chander Garg & Ors.<br>Vs.<br>Supriyo Kumar Chaudhuri & Ors.                  | Gautam Singh              | Indranil Ghose-R1<br>Madhav Kanoria-R2 |

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- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Officiating Chairperson -sd/-Registrar